

594
3/15

HIGH COURT OF DELHI

Shershah Road, New Delhi

3631-3644

No. /DHC/Gaz./G-3/2024

Dated: 23/05/2024

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
3. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
4. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
6. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, North-West District, Rohini Courts, New Delhi.
9. The Principal District & Sessions Judge, North District, Rohini Courts, New Delhi.
10. The Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
12. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
13. The Principal Judge, Family Courts (Headquarters), Dwarka, New Delhi.
14. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi.

Sub: For Change in name of Mr. Sudesh Kumar-II.

Sir/Madam,

I am directed to refer to letter dated 17.05.2024 of Mr. Sudesh Kumar-II, PO MACT, South District, Saket Courts, Delhi, received from the office of the Principal District & Sessions Judge, South District, Saket Courts, New Delhi vide endst. No./Jud.I/P.F.163/South/Saket/2024/7143 dated 20.05.2024, on the above subject, and to say that henceforth Mr. Sudesh Kumar-II, presently posted as PO MACT, South District, Saket Courts, Delhi would now be known as Mr. Sudesh Kumar for all official purposes.

Yours Sincerely,



(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

No. /DHC/Gaz./G-3/2024

Dated:

Copy forwarded to the Principal District & Sessions Judge, South District, Saket Courts, Delhi with the request to inform the concerned officer about the same.

o/c (Jud.)

R. Desai (HQS)
20/05/24

(Ashok Sharma)
Administrative officer (J) (Gazette-1B)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 36879-36924 Dated, Delhi the 09 JUN 2024

Sub:- For change in name of Sh. Sudesh Kumar-II

Copy forwarded for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Shefali Barnala Tandon)

Addl. Sessions Judge - 05 (West)

Link Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)

Delhi.